

(iv) Need to provide local telephone facilities to the people of Vasai Taluka in Maharashtra

SHRIRAM NAIK (English) Telephone is an important media of mass communication in the metropolitan city of Mumbai (Bombay) and also the adjoining areas outside the municipal corporation limits of Mumbai. Keeping this in view the Mahanagar Telephone Nigam Ltd. extended their 'local' telephone facilities to the Corporation cities Thane and Navi-Mumbai (new Bombay) and also to the municipal council limits of Bhayander. However this facility to be made available to the adjoining municipal council limits of Nallasopara, Vasai and Virar which are parts of Vasai Tehsil and are included in the Mumbai (Bombay) Metropolitan Regional Development Area.

There has been a long outstanding demand of these areas they also be included in the local call area of MTNL. The MTNL have studied the technical feasibility to do so and have accordingly sent their report to the Ministry of Communications. The then Minister of Communications had promised to consider the proposal sympathetically.

I therefore urge the Union Government to take an early and favourable decision and help the people of Vasai Taluka to have prompt telephone communication facilities with the Mumbai and vice-versa.

(v) Need to declare Bhabhua district of Bihar as backward and also to set up an Industrial Complex there

[Translation]

SHRI CHHEDI PASWAN (Sasarn) Mr Deputy Speaker sir, the newly formed District Bhabhua of Bihar is a backward area situated in the foothills of Kaimur Hills. In the absence of a proper arrangement of irrigation even on the plains, cultivating farmers of this area have to face drought every year. As there are no indus-

tries in this area, the poverty is increasing rapidly and the poor are on the verge of dying with hunger. The educated unemployed youth and poor agricultural labourers have to go to other districts and states in search of employment so that they may provide food to their families. As they do not get work in other states as well their families face death by hunger.

Therefore I request the Central Government to declare Bhabhua district a backward district. While making it an industrial area necessary facilities for establishing small scale industries should also be provided. It will not only provide assistance in establishing small scale industry to the educated unemployed youth but also provide the poor agricultural labourer employment opportunities.

(vi) Neeraj allotment of sugar and rice quota to Tamil Nadu

[English]

DR (SHRIMATI) K. P. GONDARAM (Tiruchengode) Tamil Nadu is a state in India which had imported 18000 tons of Oil on its own. This was distributed through public distribution system for Rs. 22.50 per kg while the Central Pool fixed the price at Rs. 25 per kg. Union Government should come forward to bear the subsidy in full.

The Union Government is allocating sugar to the States according to the 1981 census. Considering the growth of population in the last 12 years the sugar allotment for Tamil Nadu should be increased.

As regards rice the States of Haryana, Jammu and Kashmir, Rajasthan have got 100 per cent allocation. The States of U.P., West Bengal, Madhya Pradesh and Himachal Pradesh have got more than 85 per cent of their demand. But Tamil Nadu is getting only 69 per cent of its demand.

I, therefore, request the Central Govern-